

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No.401/99

Wednesday this the 18th day of July, 2001.

CORAM

HON'BLE MR. A.M.SIVADAS, JUDICIAL MEMBER
HON'BLE MR. G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

P.T.Ouseph
Sub Postmaster
Parathodu P.O.
Kanjirapally 686 512.

...Applicant

(By advocate Mr.P.C.Sebastian)

Versus

1. The Superintendent of Post Offices
Changanacherry Division
Changanacherry.
2. The Postmaster General Central Region
Kochi.
3. The Director General of Post
Department of Post
Dak Bhavan, New Delhi.

...Respondents

(By advocate Mr.M.Rajendra Kumar,ACGSC)

The application having been taken up on 18th July, 2001,
the Tribunal on the same day delivered the following:

O R D E R

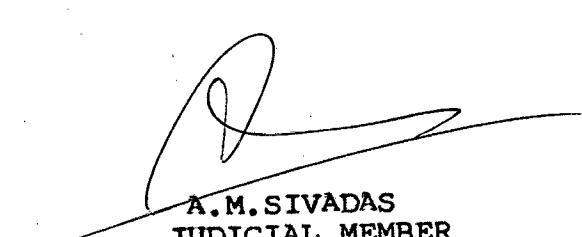
HON'BLE MR. A.M.SIVADAS, JUDICIAL MEMBER

When the OA was taken up, learned counsel appearing
for the applicant submitted that the applicant expired a
year ago. That being so the OA has been abated.

2. Accordingly the OA is dismissed as abated.

Dated 18th July, 2001.


G.RAMAKRISHNAN
ADMINISTRATIVE MEMBER


A.M.SIVADAS
JUDICIAL MEMBER

aa.